

*[English]***Modernisation of Ordnance Factories**

4730. SHRI ANANTH KUMAR : Will the Minister of DEFENCE be pleased to state:

(a) whether Government propose to modernise the Ordnance Factories;

(b) if so, the details of the steps proposed to be taken in this regard; and

(c) the expenditure likely to be incurred thereon?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) and (b) Modernisation of ordnance factories is an ongoing process/ programme to meet the emerging requirements of the armed forces. The steps taken include replacement and renewal (R/R) of old plant and machinery, selective upgradation of processes, introduction of improved technology and augmentation of capacities in critical areas.

(c) The expenditure incurred/likely to be incurred for modernisation/capacity augmentation are:—

1994-95	Rs. 155 Crores
1995-96	Rs. 132 Crores
1996-97 (planned)	Rs. 281 Crores
1997-98 (planned)	Rs. 266 Crores

Sharing of Water with Bangladesh

4731. DR. C. SILVERA:
SHRI SANAT KUMAR MANDAL:
SHRI TARIQ ANWAR:
SHRI CHITTA BASU:
SHRI BRAJ MOHAN RAM:
DR. KRUPASINDHU BHOI:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the new Government in Bangladesh has since taken any initiative, in the light of the talks which the Foreign Secretary of India had with that Government during his recent visit to Dhanka, to hold talks with India on the sharing of Ganga Waters;

(b) if so, the details thereof and India's reaction thereto;

(c) the progress made so far, in regard to resolve this issue;

(d) whether the West Bengal Government, which is primarily concerned with the matter, will be associated during these talks; and if not, the reasons therefor; and

(e) the steps taken so far by the Government to reactivate the joint Rivers Commission?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) Yes Sir.

(b) and (c) During the visit of the Bangladesh Foreign Secretary to Delhi in August, 1996, discussions were held, inter-alia, on the Ganga Water sharing at Farakka. It was agreed that to proceed further in the matter, Foreign Minister of India would visit Dhaka in September, 1996.

(d) Yes, Sir.

(e) Activating the Joint Rivers Commission would depend on the outcome of the discussion at the Foreign Minister's level.

*[Translation]***Navodaya Vidyalayas**

4732. SHRI SHIVRAJ SINGH:
SHRI BRAJ MOHAN RAM:
SHRI KESHAB MAHANTA:
SHRI MULLAPPALLY RAMACHANDRAN:
SHRI K.S. RAYADU:
SHRI R. DEVADASS:
SHRI VIJAY KUMAR KHANDELWAL:
SHRI YELLAIAH NANDI:
SHRI K.H. MUNIYAPPA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of Navodaya Vidyalayas set up as on March 31, 1996, State-wise;

(b) whether the maintenance of Navodaya Vidyalayas in Madhya Pradesh is quite pitiable;

(c) if so, the steps taken/proposed by the Union Government to improve the condition of the Vidyalayas;

(d) whether the Government propose to allow Non-Government Organisations to undertake the responsibility of running the Vidyalayas;

(e) if so, the norms and procedure to be complied with;

(f) whether the Government propose to open more Navodaya Vidyalayas during 1996-97; and

(g) if so, the details thereof, State-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAKIA): (a) 378 Vidyalayas have been sanctioned by the Navodaya Vidyalaya Samiti (NVS) upto 31.3.1996, as per enclosed Statement.

(b) and (c) Maintenance of Jawahar Navodaya Vidyalayas (JNVs) located in permanent sites is generally satisfactory.

In cases where the temporary accommodation offered by the State Government requires maintenance/renovation the Samiti takes steps to render such accommodation functional.

(d) No, Sir.

(e) Does not arise.

(f) and (g) The Samiti propose to sanction schools in all the districts to be covered under the scheme, subject to availability of suitable proposals as per norms of the Samiti, including 30 acres of permanent land free of cost and suitable temporary accommodation and other infrastructural facilities.

STATEMENT

Jawahar Navodaya Vidyalayas Sanctioned— State-wise as on 31.03.1996

Name of State/UT	JNVs Sanctioned
1	2
ANDHRA PRADESH	22
ARUNACHAL PRADESH	07
BIHAR	40
GUJARAT	12
HARYANA	14
HIMACHAL PRADESH	10
KERALA	12
MAHARASHTRA	28
PUNJAB	11
RAJASTHAN	27
SIKKIM	02
NAGALAND	04
UTTAR PRADESH	46
DELHI	02
ASSAM	15
ORISSA	14
GOA	02
JAMMU & KASHMIR	14
KARNATAKA	20
MANIPUR	08
MIZORAM	03
ANDAMAN & NICOBAR	02
DADRA & NAGAR HAVELI	01

1	2
DAMAN & DIU	02
LAKSHADWEEP	01
PONDICHERRY	04
MADHYA PRADESH	45
CHANDIGARH	01
MEGHALAYA	06
TRIPURA	03
TOTAL	378

[English]

Adult Education Projects in U.P.

4733. SHRI AMAR PAL SINGH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of Adult Education Projects in Uttar Pradesh at present; and

(b) the Central assistance provided to such projects during each of the last two years?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA):
(a) In Uttar Pradesh 65 Total Literacy Campaign Projects and 8 Post Literacy Projects are under implementation at present.

(b) Rs. 2,344 lakhs and Rs. 1,504 lakhs were released during 1994-95 and 1995-96 financial year respectively.

Recognition to Associations of KVS

4734. SHRI RADHA MOHAN SINGH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of employee's associations of Kendriya Vidyalaya Sangathan that had been accorded ad-hoc recognition in April-May 1995 as per provisions of CCS (Recognition of Service Association) Rules, 1993 adopted by KVS;

(b) the details of conditions subject to which these associations had been accorded ad-hoc recognition;

(c) whether some more associations are also being considered for recognition;

(d) if so, the details thereof;

(e) whether recognition has since been accorded to those association, which have fulfilled the conditions; and